

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 426

ANSWERED ON 24.07.2023

RELEASE OF CAUVERY WATER TO TAMIL NADU

426. SHRI M. SHANMUGAM SHRI VAIKO

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the quantum of water released by the State of Karnataka to Tamil Nadu in the last six months as against the Supreme Court order, month-wise;
- (b) whether the State of Tamil Nadu represented to the Union Government for urging the State of Karnataka to release the full TMC of water, as per the agreement;
- (c) if so, the response of the Ministry thereto; and
- (d) measures taken for release of previous months deficiency in TMC and to ensure timely release of water for irrigation purpose to Tamil Nadu delta region?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) As per the Hon'ble Supreme Court order dated 16.02.2018, State of Karnataka would be required to release 177.25 TMC of water at the inter-State border with Tamil Nadu, i.e. at Billigundulu in a normal year. The details of stipulated flows to be realized and the quantum of water realized at Billigundulu during the last six months are as given below in the table.

Months	Flow (TMC)	
	Stipulated flow	Realized Flow
January 2023	2.76	7.375
February 2023	2.50	4.512
March 2023	2.50	4.305
April 2023	2.50	2.992
May 2023	2.50	8.467
June 2023	9.19	2.833
July 2023	31.24	1.071 (as on 18.07.2023)

(b) A letter dated 03.07.2023 from Additional Chief Secretary WRD, Government of Tamil Nadu was received requesting Chairman, Cauvery Water Management Authority (CWMA) that the State of Karnataka may be instructed to release the prescribed quantity of water on 10 daily basis in the month of July and also to make good the shortfall occurred in the month of June 2023 immediately and another letter dated 03.07.2023, of similar nature was received from Hon'ble Minister for Water Resources, Govt. of Tamil Nadu.

(c) & (d) CWMA requested Additional Chief Secretary, WRD, Govt. of Karnataka vide letter dated 04.07.2023 to take necessary and timely measures to realize stipulated flows at Billigundulu during the current water year 2023-24, as per the final award of the CWDT, as modified by the Hon'ble Supreme Court.

The matter was also deliberated in the 82nd meeting of Cauvery Water Regulation Committee (CWRC) held on 14th July 2023. The committee noted the cumulative observed flow at Billigundulu between 01.06.2023 to 12.07.2023 is only 3.379 TMC in the current water year 2023-24 and requested the Member/Representative from the State of Karnataka in the committee to make good the realization at Billigundulu in the forthcoming months.
